

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4109  
ANSWERED ON:18.12.2012  
ASSISTANCE FOR VICTIMS OF VIOLENCE IN ASSAM  
Bwiswmuthiary Shri Sansuma Khunggur

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has sanctioned any funds to construct houses for the people affected by the recent violence in the State of Assam;
- (b) if so, the details thereof;
- (c) whether the Government is contemplating to increase the amount of assistance for construction of a house;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): Rehabilitation grants are being provided by the State Government to the families whose houses were fully damaged and also partially damaged. Rehabilitation grants includes cash assistance of Rs. 20,000, three (3) bundles of GCI sheets, Rs. 2,700 for clothing and utensils to each family for construction of fully damaged houses. Cash assistance of Rs. 20,000 to each family is also being provided whose houses were partially damaged.

Besides, cash assistance of Rs. 30,000 for fully damaged and Rs. 20,000 for partially damaged houses are being provided to each family from the Prime Minister's National Relief Fund. Central assistance are also being provided under Indira Awas Yojana (IAY) for construction of IAY houses for identified affected families.

(e): In view of the (a) to (d) above, does not arise.